## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 134/Chd/CHD2017

In the matter of application under Section 14 of the Companies Act, 2013 for alteration of Articles of Association and conversion of Public Limited company into Private Limited company.

And

In the matter of:

M/s. Crystal Energy and Foods Ltd.

....Petitioner.

Present: Mr. P.D. Sharma, Practising Company Secretary for petitioner.

The affidavit in support of the petition is not in conformity with the format of NCLT Form 6 as it is stated that contents/statements made in certain paragraphs are true to the best of the knowledge and belief of the deponent. The Authorised Representative of the petitioner seeks time to file fresh affidavit. List the matter on 01.06.2016. Needful be done at least one day before the date fixed.

(Justice R.P.Nagrath) Member (Judicial)

May 23, 2017